

IN THE HIGH COURT OF JHARKHAND AT RANCHI

[Civil Writ Jurisdiction]

W.P.(C) No. 5382 of 2010

Yogendra Baraik

.... ..

Petitioner

Versus

Arjun Mandal Anuragi & Anr.

.. .. . Respondents

.....

**CORAM :HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through :-Video Conferencing)**

.....

For the Petitioner : Mr. Ashish Kumar Thakur, Advocate

For the Respondent :

.....

05/ 06.09.2021.

As prayed for by learned counsel, Mr. Ashish Kumar Thakur, put up this case on 15.09.2021 by way of last indulgence.

(Kailash Prasad Deo, J.)

R.S.